

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 69 of 2013

Dated : 24th March, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Hooghly Chambers of Commerce and Industry ... Appellant(s)

Versus

**West Bengal Electricity Regulatory
Commission & Anr. ... Respondent(s)**

ORDER

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Pratik Dhar
Mr. C.K. Rai for R-1
Mr. Anand K. Shrivastav for R-2

ORDER

Post the matter for hearing on **21st April, 2014.**

**(Justice Surendra Kumar)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**